

DIVISION BENCH
COURT - I

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/345(KB)2022
IA(I.B.C)/1249(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	THE CANARA BANK LIMITED VS RIVERBANK DEVELOPERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances via video conference/physically

Ms. Shreya Chaudhury, Adv.] For the Applicant in IA(I.B.C)/1249(KB)2024

Ms. Pooja Saha, Adv.] For the RP in IA(I.B.C)/1249(KB)2024

ORDER

1. Ld. Counsel for the Applicant Present. Ld. Counsel for the RP present.

2. IA(I.B.C)/1249(KB)2024

- i. Ld. Counsel appearing for the Respondents seeks two weeks' time to file Reply Affidavit.
- ii. Let the same be done within two weeks.
- iii. It is made clear that no further adjournment would be granted in the matter and parties will be ready with their written notes of arguments on the next date of hearing.
- iv. Post this matter on **11.07.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**